BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 139 OF 2023

I.A. No. 855/2023

In the matter of:

Prayag Hospital & Research Centre Pvt. Ltd. ...Applicant

Versus

Union of India & Ors. ...Respondent

INDEX

S. NO.	PARTICULARS	PAGE NO.
1.	REPLY ON BEHALF OF DISTRICT MAGISTRATE, GAUTAM BUDDHA NAGAR	1-2
2.	**ANNEXURE-I** True copy of letters sent by District Magistrate to the President, RWA, Sector-41, Noida, Police Administration, Gautam Buddha Nagar and to the Chief Executive Officer, New Okhla Industrial Development Authority, Sector-6, Noida.	3-5

Bhijadon

Through
BHANWAR PAL SINGH JADON
STANDING COUNSEL OF STATE OF U.P
NATIONAL GREEN TRIBUNAL

Scanned with ACE Scanner

BEFORE THE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

ORIGINAL APPLICATION NO. 139 OF 2023
I.A. No. 855/2023

In the matter of:

Prayag Hospital & Research Centre Pvt. Ltd. ...Applicant

Versus

Union of India & Ors. ...Respondent

REPLY ON BEHALF OF DISTRICT MAGISTRATE, GAUTAM BUDDHA NAGAR

I, Manish Kumar Verma, aged about 40 years, S/o. M.P. Verma, presently posted as District Magistrate, Gautam Buddha Nagar do hereby solemnly affirm and declare as under:

1. That in the above-noted capacity, I am well conversant with the facts and records of the present case and am authorized to swear the present affidavit.

2. That the above-noted matter came up for hearing on 08.05.2024, when this Hon'ble Tribunal directed the respondents who have not filed their reply earlier may file it before the next day of hearing.

3. That the present case has been filed by M/s Prayag Hospital & Research Centre and it has been alleged that weddings/events held at the Community Centre, Sector-41, Noida cause noise pollution beyond permissible limit which

is a cause of concern for the patients admitted in the hospital.

4. That in order to ensure compliance of directions of Hon'ble Tribunal dated 08.05.2024, whereby restrictions have been imposed on respondent no. 4, the replying respondent has issued directions to President, Resident Welfare Association, Sector 41, Noida, Chief Executive Officer, NOIDA Authority and Police Administration, Gautam Buddha Nagar to ensure compliance of orders of Hon'ble Tribunal. Copy of letters issued to above mentioned parties is annexed as *Annexure I* of the present reply.

5. That it is humbly prayed that the present Reply may kindly be taken on record by this Hon'ble Tribunal.

DEPONENT

VERIFICATION:

I, the deponent abovenamed, do hereby verify that the contents of above reply are true and correct to my knowledge derived from official record. No part of the same is false and nothing material has been concealed therefrom.

NOTARY ★ Rajpal Singh Nagar Advocate Reg. No. 1316 ★ GOVT. OF INDIA

VERIFIED ON THIS THE DAY OF SEPTEMBER, 2024 AT NOIDA, GAUTAM BUDDHA NAGAR.

DEPONENT

ATTESTED

Rajpal Singh Nagar
Notary Public Noida
Gautambudh Nagar (U.P.)

25 SEP 2024

Annexure-I

कार्यालय जिलाधिकारी गौतमबुद्ध नगर

पत्रांकः– 433/L-165124 दिनांकः–02-09-2024

सेवा में,

श्री अनिल खन्ना,
अध्यक्ष, आर0डब्ल्यू0ए0,
सेक्टर–41, नोएडा
गौतमबुद्ध नगर।

विषयः–मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 सं0 139/2023 प्रयाग हॉस्पिटल एण्ड रिसर्च सेन्टर प्रा0लि0 बनाम यूनियन ऑफ यूनियन ऑफ इण्डिया में पारित आदेश दिनांक 08.05.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया अवगत हो कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या–139/2023 प्रयाग हॉस्पिटल एण्ड रिसर्च सेन्टर प्रा0लि0 बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 08.05.2023 का संज्ञान ग्रहण करने का कष्ट करें। जिसमें उल्लिखित हैः–

".....5. In the meanwhile respondent no. 4 is restrained from making any booking for any wedding celebration or any other social event in the Community Center, Sector 41, NOIDA except on submission of undertaking that there will be no outdoor playing of any music/loud speaker outside the Community Center and in the silence zone for any purpose.

6. However, this order will not bar playing of music/loud speaker inside the Community Center in accordance with the Noise Pollution (Regulation and Control) Rules, 2000....."

उपरोक्त के दृष्टिगत आपको निर्देशित किया जाता है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 08.05.2023 का अक्षरशः अनुपालन सुनिश्चित करें।

भवदीय,

4.9.24

(मनीष कुमार वर्मा)
जिलाधिकारी

कार्यालय जिलाधिकारी गौतमबुद्ध नगर

पत्रांकः– 435/L-165/24 दिनांकः–02-09-2024

सेवा में,

मुख्य कार्यपालक अधिकारी,
नवीन ओखला औद्योगिक विकास प्राधिकरण,
सेक्टर–6, नोएडा, गौतमबुद्ध नगर।

विषयः–मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 सं0 139/2023 प्रयाग हॉस्पिटल एण्ड रिसर्च सेन्टर प्रा0लि0 बनाम यूनियन ऑफ यूनियन ऑफ इण्डिया में पारित आदेश दिनांक 08.05.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया अवगत हो कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या–139/2023 प्रयाग हॉस्पिटल एण्ड रिसर्च सेन्टर प्रा0लि0 बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 08.05.2023 का संज्ञान ग्रहण करने का कष्ट करें। जिसमें उल्लिखित हैः–

".....5. In the meanwhile respondent no. 4 is restrained from making any booking for any wedding celebration or any other social event in the Community Center, Sector 41, NOIDA except on submission of undertaking that there will be no outdoor playing of any music/loud speaker outside the Community Center and in the silence zone for any purpose.

6. However, this order will not bar playing of music/loud speaker inside the Community Center in accordance with the Noise Pollution (Regulation and Control) Rules, 2000....."

उपरोक्त के दृष्टिगत आपसे अनुरोध है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 08.05.2023 के अनुपालन हेतु संदर्भित को निर्देशित करने का कष्ट करें, जिससे मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के आदेशों का अनुपालन सुनिश्चित किया जा सके।

भवदीय,

(मनीष कुमार वर्मा)
जिलाधिकारी

कार्यालय जिलाधिकारी गौतमबुद्ध नगर

पत्रांकः– 434/ L-165/24 दिनांकः–02-09-2024

सेवा में,

पुलिस उपायुक्त (मुख्यालय),
गौतमबुद्ध नगर।

विषयः–मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 सं0 139/2023 प्रयाग हॉस्पिटल एण्ड रिसर्च सेन्टर प्रा0लि0 बनाम यूनियन ऑफ यूनियन ऑफ इण्डिया में पारित आदेश दिनांक 08.05.2024 के अनुपालन के सम्बन्ध में।

महोदय,

कृपया अवगत हो कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली में विचाराधीन ओ0ए0 संख्या–139/2023 प्रयाग हॉस्पिटल एण्ड रिसर्च सेन्टर प्रा0लि0 बनाम यूनियन ऑफ इण्डिया व अन्य में पारित आदेश दिनांक 08.05.2023 का संज्ञान ग्रहण करने का कष्ट करें। जिसमें उल्लिखित हैः–

".....5. In the meanwhile respondent no. 4 is restrained from making any booking for any wedding celebration or any other social event in the Community Center, Sector 41, NOIDA except on submission of undertaking that there will be no outdoor playing of any music/loud speaker outside the Community Center and in the silence zone for any purpose.

6. However, this order will not bar playing of music/loud speaker inside the Community Center in accordance with the Noise Pollution (Regulation and Control) Rules, 2000....."

उपरोक्त के दृष्टिगत आपसे अनुरोध है कि मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 08.05.2023 के अनुपालन हेतु संदर्भित को निर्देशित करने का कष्ट करें, जिससे मा0 राष्ट्रीय हरित अधिकरण, नई दिल्ली के आदेशों का अनुपालन सुनिश्चित किया जा सके।

भवदीय,
04.09.24
(मनीष कुमार वर्मा)
जिलाधिकारी
ok